

**OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR**  
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**ORDER**

**NO:111 /PDJ/Sgr**

**D A T E D :16.06.2021**

Pursuant to Hon'ble High Court of J&K Order No. 407 of 2021/RG dated 15-06-2021, keeping in view the prevailing situation on account of the spread of COVID-19 infection cases in Union Territory of Jammu & Kashmir and also the latest SOPs and Guidelines of the Government in vogue, **order No. 47/PDJS dated 27-04-2021**, read with **order No. 94/PDJ/Sgr dated 01-06-2021** issued by this Office, it is further **extended up to 30<sup>th</sup> of June, 2021**.

  
**(M.A. Chowdhary)**

Pr. District & Sessions Judge  
Srinagar

No. 756-1800 /PDJS/Adm./2021

Dated 16-06-2021

Copy to:

1. Registrar General, High Court of J&K, Srinagar for information.
2. Principal Secretary to Hon'ble Chief Justice High Court of J&K Srinagar for information.
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Judge High Court of J&K (Administrative Judge for District Srinagar) for information of His Lordship.
4. IGP Kashmir Zone, for information.
5. SSP Srinagar, for information.
6. SSP Security Kashmir, for information.
7. All the Judicial Officers posted at District Headquarter Srinagar including Additional Special Mobile Magistrate, Pantha Chowk for information and compliance.
8. Mr. Fayaz Ahmad Qureshi, Judge Small Causes Court, Srinagar (Nodal Officer) for information.
9. Director, information J&K at Srinagar, with the request to give wide publication to this Order through print and electronic media.
10. Secretary, High Court Bar Association Srinagar, for information.
11. Secretary DLSA, Srinagar, for information
12. System Officer (e-Court) Srinagar, for uploading the same on District Court Website.
13. In-charge Security Main Gate, District Court Complex Srinagar, for information and compliance.
14. Notice Board.
15. Office Order File No.308.

  
**Chief Administrative Officer**

16/06/2021